

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/226/2017  
NAME OF THE PETITIONER(S) : SRI SAI VIGNESH PAPER MILLS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, COIMBATORE  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Sarath Bebe	for Respondent	B. Sarath Bebe
A.G. SATHYANARAYANA (A.C. MYLSAMY ASSOCIATES)	for Petitioner	A.G. SATHYANARAYANA

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Put up on 08.02.2018.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member(Technical)

*-sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)